

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3792
ANSWERED ON 18/12/2024

NATIONAL BIO-ENERGY PROGRAMME

3792.SHRI G M HARISH BALAYOGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the number of biogas, bioCNG and power plants sanctioned and set up under National Bio-energy Programme (NBP), State-wise, especially in Andhra Pradesh;
- (b) the details of the funds utilized under the Programme year and State-wise, especially in Andhra Pradesh;
- (c) the details of the number of women, SC and ST beneficiaries under NBP, State-wise;
- (d) the details of the funds provided as Central Financial Assistance (CFA) to SC and ST beneficiaries under NBP, year and State-wise, especially in Andhra Pradesh;
- (e) whether phase-II of NBP has been approved and if so, the details of the budgetary outlay for the same and if not, the reasons therefor;
- (f) whether the Government has any plans to extend NBP beyond 2025-26 and if so, the details thereof; and
- (g) whether the implementation of NBP has resulted in reduction of green house gases and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) The details of the number of Biogas, BioCNG and power projects sanctioned and set up under the National Bio-energy Programme (NBP), State-wise, including in the State of Andhra Pradesh is placed at **Annexure-I**.
- (b) The details of the funds released under the NBP by MNRE during the year from 2022-23 to 2024-25 and State-wise, including in the State of Andhra Pradesh are placed at **Annexure-II**.
- (c) The State-wise number of SC and ST beneficiaries under the NBP for small biogas plants is placed at **Annexure-III**. There is no specific provision for maintaining the details of women beneficiaries. However, indirectly women are the main beneficiaries as the biogas is used as clean cooking fuel.
- (d) The details of State-wise Central Financial Assistance, including in Andhra Pradesh, provided under the NBP during the year from 2022-23 to 2024-25 for the SC and ST beneficiaries is placed at **Annexure-IV**.
- (e) & (f) The Phase -II of NBP is under consideration and proposal is under consultation.
- (g) About 22.72 lakh Tons of Carbon dioxide equivalent per year has been captured by installation of biogas plants under the NBP during the year from 2022-23 to 2024-25.

REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO-3792 TO BE ANSWERED ON 18.12.2024 ON “NATIONAL BIOENERGY PROGRAMME”.

(i) Details of No of Biogas, Bio CNG and Power Plants sanctioned and set up under National Bioenergy Programme (NBP), State-wise, including in Andhra Pradesh.

| Sr No | States | Projects under NBP (upto 30.11.2024) | | | | | |
|-------|----------------|---------------------------------------|--------------|------------|--------------|------------|--------------|
| | | Bio-CNG | | Biogas | | Power | |
| | | Sanctioned | Commissioned | Sanctioned | Commissioned | Sanctioned | Commissioned |
| 1 | Andhra Pradesh | 4 | 4 | - | - | 2 | 2 |
| 2 | Delhi | 2 | - | - | - | - | - |
| 3 | Goa | - | - | - | - | 1 | 1 |
| 4 | Gujarat | 4 | 4 | - | - | - | - |
| 5 | Haryana | 8 | 6 | 1 | 1 | 3 | 2 |
| 6 | Jharkhand | 1 | - | - | - | - | - |
| 7 | Karnataka | 4 | 3 | - | - | 2 | 1 |
| 8 | Madhya Pradesh | 2 | 1 | - | - | - | - |
| 9 | Maharashtra | 7 | 4 | - | - | 18 | 13 |
| 10 | Odisha | - | - | - | - | 1 | 1 |
| 11 | Punjab | 7 | 5 | - | - | 6 | 5 |
| 12 | Rajasthan | 2 | 2 | - | - | - | - |
| 13 | Tamil Nadu | 5 | 4 | - | - | 12 | 8 |
| 14 | Telangana | 3 | 2 | 2 | 2 | 5 | 3 |
| 15 | Uttar Pradesh | 15 | 9 | - | - | 5 | 4 |
| 16 | Uttarakhand | 1 | - | - | - | 2 | 1 |
| 17 | West Bengal | - | - | 2 | 1 | 1 | - |
| | Total | 65 | 44 | 5 | 4 | 58 | 41 |

(ii) State wise details of small biogas plants installed under National Bioenergy Programme (NBP).

| Sr No | State/ Union Territories | Years | | | Total |
|-------|--------------------------|--------------|--------------|-------------------------------|--------------|
| | | 2022-23 | 2023-24 | 2024-25 (upto 30.11.2024) | |
| 1. | Andhra Pradesh | 30 | 0 | 2 | 32 |
| 2. | Arunachal Pradesh | 0 | 200 | 0 | 200 |
| 3. | Assam | 0 | 190 | 0 | 190 |
| 4. | Bihar | 9 | 30 | 95 | 134 |
| 5. | Chhattisgarh | 118 | 405 | 28 | 551 |
| 6. | Goa | 11 | 0 | 0 | 11 |
| 7. | Gujarat | 224 | 1074 | 582 | 1880 |
| 8. | Haryana | 43 | 369 | 70 | 482 |
| 9. | Jharkhand | 0 | 11 | 0 | 11 |
| 10. | Karnataka | 2488 | 961 | 34 | 3483 |
| 11. | Kerala | 683 | 655 | 0 | 1338 |
| 12. | Madhya Pradesh | 2132 | 2313 | 423 | 4819 |
| 13. | Maharashtra | 5180 | 5924 | 3083 | 11454 |
| 14. | Mizoram | 0 | 1 | 0 | 1 |
| 15. | Nagaland | 0 | 52 | 0 | 52 |
| 16. | Odisha | 96 | 32 | 13 | 141 |
| 17. | Punjab | 835 | 1212 | 70 | 2117 |
| 18. | Rajasthan | 20 | 347 | 156 | 523 |
| 19. | Tamil Nadu | 46 | 65 | 8 | 119 |
| 20. | Telangana | 0 | 12 | 0 | 12 |
| 21. | Tripura | 0 | 51 | 0 | 51 |
| 22. | Uttar Pradesh | 126 | 174 | 0 | 300 |
| 23. | Uttarakhand | 266 | 815 | 170 | 1149 |
| 24. | West Bengal | 0 | 57 | 30 | 87 |
| | Total | 11143 | 14950 | 3044 | 29137 |

Annexure-II

REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO-3792 TO BE ANSWERED ON 18.12.2024 ON “National Bioenergy Programme”.

The details of the funds utilized under the NBP year and State-wise are given as under:

(Rs. in Crore upto 30.11.2024))

| S. No. | State/Agency | FY 2022-23 | FY 2023-24 | FY 2024-25 | Total |
|---------------|----------------------|-------------------|-------------------|-------------------|---------------|
| 1. | Andhra Pradesh | 50.47 | 2.74 | 0.00 | 53.21 |
| 2. | Arunachal Pradesh | 0.00 | 0.39 | 0.00 | 0.39 |
| 3. | Assam | 0.10 | 1.26 | 0.43 | 1.79 |
| 4. | Chhattisgarh | 3.69 | 0.95 | 0.00 | 4.64 |
| 5. | Gujarat | 1.39 | 8.14 | 1.02 | 10.55 |
| 6. | Goa | 0.00 | 3.03 | 0.00 | 3.03 |
| 7. | Haryana | 3.54 | 0.00 | 2.00 | 5.54 |
| 8. | Karnataka | 0.12 | 13.36 | 11.28 | 24.76 |
| 9. | Madhya Pradesh | 0.28 | 7.81 | 1.98 | 10.07 |
| 10. | Maharashtra | 1.75 | 12.60 | 30.31 | 44.66 |
| 11. | Manipur | 0.00 | 0.22 | 0.00 | 0.22 |
| 12. | Meghalaya | 0.00 | 0.22 | 0.15 | 0.37 |
| 13. | Nagaland | 0.00 | 0.18 | 0.00 | 0.18 |
| 14. | Odisha | 0.11 | 0.32 | 0.48 | 0.91 |
| 15. | Punjab | 3.81 | 2.34 | 8.95 | 15.10 |
| 16. | Rajasthan | 0.10 | 2.32 | 0.25 | 2.67 |
| 17. | Tamil Nadu | 0.09 | 2.84 | 0.50 | 3.43 |
| 18. | Telangana | 0.33 | 0.29 | 6.21 | 6.83 |
| 19. | Tripura | 0.00 | 0.70 | 0.91 | 1.61 |
| 20. | Uttar Pradesh | 1.82 | 6.51 | 22.73 | 31.06 |
| 21. | Uttarakhand | 0.00 | 0.77 | 1.26 | 2.03 |
| 22. | West Bengal | 0.07 | 2.10 | 0.00 | 2.17 |
| 23. | Dadar & Nagar Haveli | 0.00 | 0.11 | 0.00 | 0.11 |
| 24. | Delhi | 0.00 | 0.23 | 0.27 | 0.50 |
| 25. | KVIC, Mumbai | 0.00 | 0.99 | 2.25 | 3.24 |
| | Total | 67.67 | 70.42 | 90.98 | 229.06 |

REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO-3792 TO BE ANSWERED ON 18.12.2024 ON “National Bioenergy Programme”.

The State-wise number of SC and ST beneficiaries under the NBP for small biogas plants are given below:

| Sr No | State/ UTs | No. of Biogas Plant beneficiaries (upto 30.11.2024) | |
|-------|-------------------|---|-------------|
| | | SC | ST |
| 1. | Andhra Pradesh | 80 | 29 |
| 2. | Arunachal Pradesh | 7 | 56 |
| 3. | Assam | 11 | 17 |
| 4. | Bihar | 30 | 8 |
| 5. | Chhattisgarh | 225 | 132 |
| 6. | Goa | 21 | 2 |
| 7. | Gujarat | 205 | 740 |
| 8. | Haryana | 30 | 8 |
| 9. | Himachal Pradesh | 30 | 8 |
| 10. | Jammu & Kashmir | 24 | 5 |
| 11. | Jharkhand | 35 | 14 |
| 12. | Karnataka | 65 | 56 |
| 13. | Kerala | 77 | 38 |
| 14. | Madhya Pradesh | 596 | 1086 |
| 15. | Maharashtra | 699 | 651 |
| 16. | Manipur | 36 | 15 |
| 17. | Meghalaya | 103 | 122 |
| 18. | Nagaland | 7 | 2 |
| 19. | Odisha | 28 | 2 |
| 20. | Punjab | 72 | 5 |
| 21. | Rajasthan | 80 | 195 |
| 22. | Sikkim | 7 | 2 |
| 23. | Tamil Nadu | 90 | 51 |
| 24. | Telangana | 2 | 0 |
| 25. | Tripura | 184 | 59 |
| 26. | Uttar Pradesh | 105 | 30 |
| 27. | Uttarakhand | 92 | 35 |
| 28. | West Bengal | 47 | 11 |
| 29. | Delhi | 21 | 2 |
| | Total | 2984 | 3379 |

REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO-3792 TO BE ANSWERED ON 18.12.2024 ON “National Bioenergy Programme”.

The details of the funds provided as CFA to SC and ST beneficiaries under NBP, is given as under:

(upto 30.11.2024)

(Rs in Crore)

| S. No. | FY Category | FY 2022-23 | | FY 2023-24 | | FY 2024-25 | | Total CFA |
|--------|----------------------|-------------|-------------|-------------|-------------|-------------|-------------|--------------|
| | State/Agency | SC | ST | SC | ST | SC | ST | |
| 1. | Arunachal Pradesh | 0.00 | 0.00 | 0.07 | 0.24 | 0.00 | 0.00 | 0.31 |
| 2. | Assam | 0.00 | 0.00 | 0.02 | 0.02 | 0.00 | 0.00 | 0.04 |
| 3. | Chattisgarh | 0.11 | 1.57 | 0.14 | 0.11 | 0.00 | 0.00 | 1.94 |
| 4. | Gujarat | 0.00 | 0.00 | 1.72 | 0.69 | 0.00 | 0.00 | 2.41 |
| 5. | Karnataka | 0.00 | 0.00 | 0.71 | 0.00 | 0.71 | 0.00 | 1.42 |
| 6. | Madhya Pradesh | 0.00 | 0.00 | 0.97 | 1.41 | 0.15 | 0.73 | 3.26 |
| 7. | Maharashtra | 0.00 | 0.00 | 1.51 | 0.81 | 1.63 | 2.02 | 5.97 |
| 8. | Manipur | 0.00 | 0.00 | 0.04 | 0.04 | 0.00 | 0.00 | 0.09 |
| 9. | Meghalaya | 0.00 | 0.00 | 0.04 | 0.04 | 0.00 | 0.15 | 0.24 |
| 10. | Nagaland | 0.00 | 0.00 | 0.04 | 0.00 | 0.00 | 0.00 | 0.04 |
| 11. | Odisha | 0.00 | 0.00 | 0.02 | 0.02 | 0.00 | 0.00 | 0.04 |
| 12. | Punjab | 0.00 | 0.00 | 0.03 | 0.01 | 0.00 | 0.00 | 0.04 |
| 13. | Rajasthan | 0.00 | 0.00 | 0.03 | 0.02 | 0.00 | 0.00 | 0.05 |
| 14. | Telangana | 0.00 | 0.00 | 0.09 | 0.06 | 0.00 | 0.00 | 0.14 |
| 15. | Tripura | 0.00 | 0.00 | 0.07 | 0.10 | 0.28 | 0.10 | 0.55 |
| 16. | Uttar Pradesh | 0.00 | 0.00 | 0.15 | 0.03 | 0.00 | 0.00 | 0.18 |
| 17. | Uttarakhand | 0.00 | 0.00 | 0.12 | 0.06 | 0.11 | 0.02 | 0.31 |
| 18. | Dadar & Nagar Haveli | 0.00 | 0.00 | 0.03 | 0.03 | 0.00 | 0.00 | 0.06 |
| 19. | KVIC, Mumbai | 0.00 | 0.00 | 0.17 | 0.06 | 0.16 | 0.10 | 0.49 |
| | Total | 0.11 | 1.57 | 5.98 | 3.75 | 3.04 | 3.12 | 17.57 |